**Before the Appellate Tribunal for Electricity**
(Appellate Jurisdiction)

**Appeal No. 199 of 2012 &**
**IA-322 of 2012**

**Dated : 8th April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
**Hon'ble Mr. Rakesh Nath, Technical Member**

**The South Indian Sugar Mills Association**
**Tamil Nadu & Ors. ..... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory**
**Commission & Anr. ..... Respondent(s)**

**Counsel for the Appellant(s):** **Mr. K. Gopal Chaudhary**
**Mr. T. Srinivasa Murthy**
**Mr. Rahul Balaji**
**Mr. Raguvaran Gopalan**

**Counsel for the Respondent(s):** **Mr. R. Selvakumar for R-1**
**Mr. S. Vallinayagam for R-2**

**ORDER**

At the request of Learned Counsel for both the parties, post the matter for further hearing on ***26.04.2013.***

**(Rakesh Nath)**
**Technical Member**

**(Justice M. Karpaga Vinayagam)**
**Chairperson**

mk/vt